

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
B.A. No.2481 of 2021**

Manish Singh

-----

.... .... .... Petitioner

Versus

The State of Jharkhand

.... .... .... Opposite Party

-----

**CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

-----

**Order No.03 Dated- 10.09.2021**

The record is put up today as the report is received from the Additional Sessions Judge-IV, Hazaribag wherein the learned Judge prayed for extension of time for concluding the trial and reported that the case is at the stage of arguments.

In view of the said report, one months' extension is allowed to the learned trial court from the date of receipt of copy of this order to conclude the trial.

**(Anil Kumar Choudhary, J.)**

Animesh/